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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.07.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP, Mr. Kumar Anurag Sinha, Advocate

ADVOCATE FOR PETITIONER/s:

SHARAN KUKREJA  
FOR CYRIL AMARCH AND MANGALDAS

APPLICANT



ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR  
~~ANURAG KOT~~  
KUMAR ANURAG SINGH

RESPONDENT




RESPONDENT  
ADVOCATE SUPREME COURT



**ORDER**

Heard Shri Sharan A. Kukreja, learned Counsel for the Petitioner and Shri Kumar Anurag Singh, learned Counsel along with Shri K. Dushyantha Kumar, learned PCS for the Respondent.

Post the case on **14.08.2019**.

  
Member (T)

Krishna

Verified

  
Court Officer



Member (J)